

Taxes) Rules, 1961 published in Notification No. G.S.R. 711 dated the 27th May, 1961 under sub-section (3) of Section 54 of the Territorial Councils Act, 1956. [Placed in Library, See No. LT-2987/61].

AGREEMENTS BETWEEN HEAVY ELECTRICALS (INDIA) LTD., AND TECHNOEXPORT OF CZECHOSLOVAKIA AND OTHER NOTIFICATIONS

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

- (i) (a) Agreement dated the 31st May, 1961 between the Heavy Electricals (India) Limited, and the Technoexport of Czechoslovakia for the preparation of the detailed project report for the High Pressure Boilers Plant. [Placed in Library, See No. LT-2988/61].
- (b) Agreement dated the 7th June, 1961 between the Heavy Electricals (India) Limited, and the Technoexport of Czechoslovakia for the preparation of the detailed project report for the Heavy Power Equipment Plant. [Placed in Library. See No. LT-2990/61].
- (c) Agreement dated the 7th June, 1961 between the Heavy Engineering Corporation Limited, Ranchi and the Technoexport of Czechoslovakia for the preparation of the detailed project report for the Heavy Machine Tool Plant at a site in the vicinity of Foundry Forge Plant. [Placed in Library, See No. LT-2988/61].

- (ii) Notification No. S.O. 1661 dated the 14th July, 1961 un-

der proviso to sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951. [Placed in Library, See No. LT-2991/61]

(iii)

- (a) Annual Report of the Heavy Electricals Limited, Bhopal, for the year 1959-60 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 639 of the Companies Act, 1956.
- (b) Review by Government on the working of the above Company. [Placed in Library, See No. LT-2992/61].

(iv)

- (a) Annual Report of the Nahan Foundry Limited, Nahan for the year 1959-60 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 639 of the Companies Act, 1956.
- (b) Review by Government on the working of the above Company. [Placed in Library, See No. LT-2993/61].

(v)

- (a) Administrative Report on the activities of the Central Silk Board for the year 1959-60.
- (b) Administrative Report on the activities of the Central Silk Board for the year 1960-61. [Placed in Library, See No. LT-2994/61].

NOTIFICATION UNDER THE REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT

The Minister of State in the Ministry of Works, Housing and Supply